

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 2178/2020,2180/2020, in SPECIAL LEAVE PETITION (CIVIL) Diary
No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.2178/2020-CONDONATION OF DELAY IN
FILING and IA No.2180/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING

IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 26-07-2022 These matters were called on for hearing today.

For Petitioner(s) Ms. Versha Singh,Adv.
Ms.Pritika Juneja,Adv.
Ms. Meenakshi Midha,Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Two weeks time, as last chance is given to Ld. Counsel for
petitioner to file application for substituted service in respect
of respondent Nos. 1 to 6.

List again on 8.9.2022.

S.P.S. LALER
Registrar